GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4154 TO BE ANSWERED ON 11TH AUGUST, 2017

PUBLIC PARTICIPATION IN GOVERNMENT HOSPITALS

4154. SHRI K. ASHOK KUMAR:

SHRIMATI SUPRIYA SULE:

DR. J. JAYAVARDHAN:

SHRI DHANANJAY MAHADIK:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI SATAV RAJEEV:

DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to promote public participation in the management of Government hospitals;
- (b) if so, the details and objectives of the scheme thereof;
- (c) the challenges faced by the Government in the implementation of the scheme;
- (d) the steps taken by the Government to overcome the difficulties in the implementation of the scheme;
- (e) whether there is any improvement in the related indices after the implementation of the scheme;
- (f) if so, the State-wise distribution of the related indices; and
- (g) whether the Government is undertaking any other policies for promoting the community management of public hospitals and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) & (b): 'Public Health and Hospitals' is a State subject. However, support under the National Health Mission (NHM) is being provided to States/ UTs for strengthening of their health care system including for Rogi Kalyan Samitis (RKS)/Patient Welfare Committees (PWC) based on the proposal received from them in their Programme Implementation Plans.

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RKS/ PWC are envisaged to act as a forum to improve the functioning and service provision in public health facilities, increase participation and enhance accountability for provision of better facilities to the patients in the public health facilities at the level of Primary Health Centres and above. The objectives of the RKS/PWC is at **Annexure.**

- (c) & (d): Public Health & Hospitals being a State subject, implementation of NHM including RKS is being done by respective State/ UT Governments. As such no challenges in respect of implementation of RKS schemes has been brought to the notice of this Ministry in the recent past.
- (e) & (f): RKS/ PWC are envisaged to act as a forum to improve the functioning and service provision in public health facilities and are not directly linked to health related indices.
- (g): The Rogi Kalyan Samiti Guidelines has been revised in 2015 to make the RKS more participatory and accountable. However State have the flexibility to adapt it to State context. Some of the key changes are:
 - Changes in the composition to ensure greater participation of elected representatives.
 - Increased delegation of authority to the Executive Committee and Facility In-charge to be able to timely respond to increased responsibility.
 - While the RKS cannot make regular permanent appointments, it can contract in the services of specialists, Medical/Para medical staff, professional counsellors etc.
 - Implementation of National Quality Assurance Framework and make services patient centric.

Objectives of the Rogi Kalyan Samitis (RKS)/Patient Welfare Committees (PWC)

- 1. Ensure compliance to minimal standard for facility and hospital care and protocols of treatment as issued by the Government.
- 2. Ensure accountability of the public health providers to the community;
- 3. Introduce transparency with regard to management of funds;
- 4. Upgrade and modernize the health services provided by the hospital and any associated outreach services;
- 5. Supervise the implementation of National Health Programmes at the hospital and other health institutions that may be placed under its administrative jurisdiction;
- 6. Organize outreach services / health camps at facilities under the jurisdiction of the hospital;
- 7. Display a Citizens Charter in the Health facility and ensure its compliance through operationalisation of a Grievance Redressal Mechanism;
- 8. Generate resources locally through donations, user fees and other means;
- 9. Establish affiliations with private institutions to upgrade services;
- 10. Undertake construction and expansion in the hospital building;
- 11. Ensure optimal use of hospital land as per govt. guidelines;
- 12. Improve participation of the Society in the running of the hospital;
- 13. Ensure scientific disposal of hospital waste;
- 14. Ensure proper training for doctors and staff;
- 15. Ensure subsidized food, medicines and drinking water and cleanliness to the patients and their attendants;
- 16. Ensure proper use, timely maintenance and repair of hospital building equipment and machinery.